

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No. 222 of 2013

Dated : 6th January, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Lanco Kondapalli Power Ltd. Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Chaudhuri
Mr. Gautam Chawla

Counsel for the Respondent (s) : Mr. S.B. Upadhayaya, Sr. Adv.
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2-R-7

ORDER

Mr. S.B. Upadhayaya, learned Sr. Advocate for the respondent undertakes to file the written submissions by 17th January, 2014. He is permitted to do so after serving copy on the other side.

Post the matter for further submissions on **24th January, 2014.**

In the meantime, appellant may also file their respective written submissions.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**